

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

TCSP-01(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.06.2018

NAME OF THE PARTIES: Raskilal S. Mardia (Amar Dye Chem Ltd.)

SECTION : 230-232 of Companies Act 2013

ORDER

The Counsel for Petitioner as well as the Respondent are present.

At request of the parties, list this matter on 26.07.2018.

Sdl-

RAVIKUMAR DURAISAMY
Member (Technical)

Sdl-

M.K. SHRAWAT
Member (Judicial)